

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

C I V I L A P P E A L N O ( s ) . 2 8 4 2 O F 2 0 0 5

U . P . P U B L I C S E R V I C E C O M M I S S I O N & O R S .

Appellant (s)

V E R S U S

R A J E E V K U M A R B A N S A L

Respondent(s)

W I T H  
Civil Appeal NO. 2 8 4 3 of 2 0 0 5

Date: 0 6 / 0 6 / 2 0 0 8 This Appeal was called on for hearing today.

C O R A M :  
H O N ' B L E D r . J U S T I C E A R I J I T P A S A Y A T  
H O N ' B L E M R . J U S T I C E P . P . N A O L E K A R  
( V A C A T I O N B E N C H )

For Appellant(s) Mr. Shail Ku m a r Dwivedi, AAG  
Mr. Manoj Ku m a r Dwivedi, Adv.

Mr. K. K . Srivastava, Adv.  
Mr. Anil Ku m a r Ray, Adv.  
Mr. Manoj Pr a s a d, Adv.

For Respondent(s) Mr. Chandra Shekh a r, Adv.  
Mr. Saur abh Upadhyay, Adv.  
Mr. S.K. Verma, Adv.

Mr. S. Adhyaru, Sr. Adv.  
Mr. Jetendra Singh, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List these matters in the week commencing 1 6th June,

200 8.

(Shashi Sareen) (Vijay Aggarwal)  
Court Master Court Master